

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Vs

Visa Infrastructure Ltd.

...Respondent

Present:

Appellants: Mr. P. B. A. Srinivasan, Mr. Avinash Mohapatra and Ms. Ichcha Kalash, Advocates.

Respondent: Mr. S. N. Mukherjee, Sr. Advocate with Mr. V. V. Sastry, Mr. Rakesh Sinha, Mr. Jeemon Raju and Mr. K. S. Avinash Singh, Advocates.

ORDER

29.08.2019: Heard Mr. S. N. Mukherjee, learned senior counsel for the Respondent. Hearing concluded. **Judgment Reserved.**

Learned counsel for the parties may file written submission, not exceeding three pages, within one week's time.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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